GOVERNMENT OF INDIA MINISTRY OF AYUSH

LOK SABHA UNSTARRED QUESTION NO.235 TO BE ANSWERED ON 21ST JULY, 2023

SANCTIONED AND VACANT POSTS OF AYURVEDIC DOCTORS

†235. SHRI ARVIND GANPAT SAWANT: SHRI OMPRAKASH BHUPALSINH ALIAS PAWAN RAJENIMBALKAR:

Will the Minister of AYUSH be pleased to state:

- (a) the details of the sanctioned posts of Ayurvedic doctors across the country along with their deployment in Primary Health Centers (PHCs), category-wise and State/UT-wise particularly in Maharashtra:
- (b) the details of the vacant posts of Ayurvedic doctors across the country, category-wise, State/UT wise along with the measures taken/proposed to be taken by the Government to fill up such vacant posts;
- (c) the number of Ayurvedic doctors qualified during the last five years and the current year, State/ UT-wise and year-wise;
- (d) whether the Government proposes to provide any guidance/financial assistance to the State Governments and Union Territories for the appointment of Ayurvedic doctors and if so, the details thereof;
- (e) whether the Government proposes to re-start the integrated course in Ayurveda; and
- (f) if so, the details thereof and if not, the reasons therefor?

ANSWER THE MINISTER OF AYUSH (SHRI SARBANANDA SONOWAL)

- (a) The details of Ayush doctors including Ayurveda sanctioned/deployed in the Primary Health Centres, State/UT-wise including Maharashtra is furnished at **Annexure-I**.
- (b) to (d) As Public Health is a State subject, the primary responsibility to fill up the posts of Ayurveda doctors in all categories and maintaining their status comes under the purview of respective State/UT Governments. However, under Centrally Sponsored Scheme of National Ayush Mission (NAM), the components for setting up of upto 50/30/10 bedded integrated Ayush hospitals and upgradation of exclusive standalone State Government Ayush Hospitals *inter-alia* are having provision for contractual deployment of Ayush doctors. In this regard, State/UT

Governments are required to submit their proposals through State Annual Action Plans (SAAPs) as per the guidelines of the scheme. Further, as per the data received from Board of Ethics and Registration for Indian System of Medicine (BOE&R), the list of doctors registered in the State Council/Board is furnished at **Annexure-II.**

(e) & (f) There is no such plan to re-start integrated course in Ayurveda. However, National Commission for Indian system of Medicine (NCISM) introduced Ayush Module for MBBS, Nursing & Physiotherapy for proper orientation on the traditional medical systems i.e. Ayurveda, Siddha, Unani and Sowa-Rigpa (ASUS) and get expertise as per the module.

Details of Ayush doctors including Ayurveda in the country (as per NHM-MIS report as on March, 2023)

S.No.	States/UTs	Rashtriya Bal	Others	Total
		Swasthya Karyakram		
		(RBSK)		
1	Bihar	1422	1142	2564
2	Chhattisgarh	590	26	616
3	Himachal Pradesh	259	0	259
4	Jammu & Kashmir	414	453	867
5	Jharkhand	464	309	773
6	Madhya Pradesh	1163	433	1596
7	Orissa	1015	1152	2167
8	Rajasthan	758	607	1365
9	Uttar Pradesh	2126	1939	4065
10	Uttarakhand	287	95	382
11	Arunachal Pradesh	84	32	116
12	Assam	426	289	715
13	Manipur	72	102	174
14	Meghalaya	152	68	220
15	Mizoram	41	20	61
16	Nagaland	15	30	45
17	Sikkim	5	5	10
18	Tripura	21	133	154
19	Andhra Pradesh	0	104	104
20	Goa	30	52	82
21	Gujarat	1858	860	2718
22	Haryana	388	240	628
23	Karnataka	810	645	1455
24	Kerala	0	742	742
25	Maharashtra	2142	561	2703
26	Punjab	339	209	548
27	Tamil Nadu	0	475	475
28	Telangana	276	216	492
29	West Bengal	1232	566	1798
30	A&N Island	12	21	33
31	Chandigarh	22	5	27
32	D&N Haveli/D&D	9	13	22
33	Delhi	0	0	0
34	Ladakh	20	30	50
35	Lakshadweep	0	12	12
36	Puducherry	4	40	44
All India		16456	11626	28082

List of Ayurveda practitioners

(Received Data from States Board/Council)

Sl. No.	State/UT	No. of Ayurveda practitioners	
1	Andhra Pradesh	1894	
2	Assam	1352	
3	Bihar	875	
4	Chhattisgarh	4754	
5	Delhi	4847	
6	Goa	783	
7	Gujarat	23092	
8	Haryana	9169	
9	Himachal Pradesh	5540	
10	Jammu & Kashmir	1713	
11	Jharkhand	291	
12	Karnataka	29401	
13	Kerala	13379	
14	Madhya Pradesh	16818	
15	Maharashtra	93111	
16	Orissa	5233	
17	Punjab	11233	
18	Rajasthan	10081	
19	Tamil Nadu	1225	
20	Telangana	10981	
21	Uttar Pradesh	38673	
22	Uttrakhand	3732	
23	West Bengal	2256	
	Total	290433	

Further, BOE&R has not received the data of AUS&S practitioners from some States and some of the State did not furnish the updated details of practitioner.